

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 757/252(1)/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2018**

NAME OF THE COMPANY: M/s. Shivam Jewellers Pvt. Ltd. V/s. ROC

SECTION OF THE COMPANIES ACT: 252(1)


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Sanjay Kumar Jain, CA for the Petitioner

ORDER

Notice to the ROC returnable on 27th August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)